

**GOVERNMENT OF INDIA
ROAD TRANSPORT AND HIGHWAYS
LOK SABHA**

UNSTARRED QUESTION NO:802

ANSWERED ON:27.11.2014

TOLL TAX COLLECTED AFTER RECOVERY OF COST

Chandumajra Shri Prem Singh;Patole Shri Nanabhau Falgunrao

Will the Minister of ROAD TRANSPORT AND HIGHWAYS be pleased to state:

- (a) whether the Union Government has taken a decision not to collect toll tax after the recovery of cost of National Highways;
- (b) if so, the details of the action taken in this regard, the details of the number of National Highways on which the collection of toll tax has been stopped after the recovery of cost, State-wise particularly in Maharashtra;
- (c) the reasons for collecting toll tax by the Union Government despite the recovery of cost and the time fixed after which the toll collection is likely to be stopped; and
- (d) the details of the amount of the toll tax collected by the Government till date?

Answer

THE MINISTER OF STATE IN THE MINISTRY OF ROAD TRANSPORT AND HIGHWAYS (SHRI PON. RADHAKRISHNAN)

- (a) No, Madam. The user fee is to be collected in perpetuity. However, it will be levied at the reduced rate of 40% after the end of the concession period in BOT Projects and after recovery of capital cost in case of Public Funded Projects.
- (b) Does not arise.
- (c) The toll tax is to be collected for operation and maintenance of the stretch.
- (d) The details of toll tax collected for the last three years and for the current year in respect of NHAI (upto October, 2014) are as under:-

S No	Particulars	Toll collection (Rs in lakhs)			
		2011-12	2012-13	2013-14	2014-15
	(upto Oct 2014)				
1	Public Funded Projects	198212.04	238045.66	339768.00	236916.00
2	Revenue share of NHAI from BOT (Toll) projects	92265.33	134113.41	798967.00	518557.00
3	BOT (Toll) projects inclusive of revenue share of NHAI	505117.02	684175.86	184784.00	114663.00